

10. Abolition of efficiency bars and promotion by seniority in the next two higher grades above the initial grade.
11. The Permanent Negotiating Machinery.
12. Issues before the Tribunal of Shri Justice Saran.
13. Filling up of vacancies.
14. Station Masters.

(c) The record of discussions is being finalised in consultation with the All India Railwaymen's Federation.

#### Electricity in States

1106. **Shri Bibhuti Mishra:** Will the Minister of Irrigation and Power be pleased to state:

(a) the kilowattage of electricity produced in all States under the First and Second Five Year Plans till 31st July, 1958;

(b) what portion of the total output in each State has been utilised for Industrial and Agricultural purposes with increase of production; and

(c) to what extent people are being benefited by that?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Two statements, I and II, showing units of electricity produced in all States and Centrally Administered areas, under the First Five Year Plan (1951-56) and the Second Five Year Plan (1956 till the 31st July, 1958), are attached. [See Appendix III, annexure No. 79].

(b) Two statements, III and IV, showing the quantity in Kilowatt Hours sold for industrial and agricultural purposes by public electric utilities in the various States and Centrally Administered areas during the periods 1951-56 and 1956 to 31st July, 1958, are attached. [See Appendix III, annexure 79].

Information regarding increase in industrial and agricultural production is not available.

(c) A statement V is attached [See Appendix III, annexure No. 79].

#### देहाती क्षेत्रों में डाकघर

११०७. **श्री ज० बी० मिश्र :** क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५६-५७ और १९५७-५८ में उत्तर प्रदेश के देहाती क्षेत्रों में कितने डाकघर खोले गये ;

(ख) इनमें से कितने शाखा डाकघर और कितने सदर डाकघर हैं और उन पर अलग-अलग कितना वार्षिक व्यय होता है ;

(ग) क्या यह सच है कि इन डाकघरों में से अधिक में हानि हो रही है; और

(घ) यदि हां, तो ऐसे डाकघरों की संख्या और उन पर कितनी हानि हुई ;

(ङ) क्या यह भी सच है कि इन घाटे पर चलने वाले डाकघरों के कारण उन स्थानों पर नये डाकघर नहीं खोले जा रहे हैं जहाँ इनकी आवश्यकता है; और

(च) यदि हां, तो जहाँ पत्र आदि भेजना कठिन है वहाँ डाकघर खोलने के लिये क्या कार्यवाही की जा ही है?

परिवहन तथा संचार मंत्री (श्री स० बा० पाटिल) : (क).

१९५६-५७ में	. ३७२
१९५७-५८ में	. २६२

(ख) संख्या [वार्षिक व्यय  
(अनुमानत.)

र० न०प०

(१) अतिरिक्त विभागीय शाखा डाक-घर	६५०	३,३४,२००.००
(२) अतिरिक्त विभागीय उप डाक-घर	२	२,१६०.००
(३) उप डाक-घर	२	५,७४०.००
योग	६५४	३,४२,१००.००

(ग) जी हा ।

(घ) लगभग १,१६,८६० रुपये की कुल वार्षिक हानि पर ४१८ डाक-घर ।

(ङ) जी नहीं ।

(च) यह प्रश्न नहीं उठता ।

**हिन्दी में तार भेजने की सुविधायें**

११०८ श्री भ० बं० मिश्र क्या परिचय तथा सचार मंत्री यह बताने की की कृपा करेंगे कि :

(क) उत्तर प्रदेश के किन-किन जिलों में हिन्दी में तार देने की सुविधा दी गई है; और

(ख) कब तक यह शेष जिलों में भी उपलब्ध हो जायेगी ?

परिचय तथा सचार मंत्री (जी स० का० पाटिल) : (क) उत्तर प्रदेश के ५२ जिलों के सब मुख्यालयों में हिन्दी में तार भेजने की सुविधायें उपलब्ध हैं। इसके अलावा सम्पूर्ण उत्तर प्रदेश में इसी प्रकार के १५२ अन्य दफ्तर हैं।

(ख) अतः शेष जिलों में इन सुविधाओं को उपलब्ध कराने का प्रश्न नहीं उठता है।

**Compensation for Acquisition of Land for Bhakra Dam**

1109. Shri Daljit Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that com-

penensation has not yet been paid to the land owners whose land had been acquired for the Bhakra Dam; and

(b) if so, the reasons therefor?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No. Out of the total compensation payable amounting to about Rs 167 lakhs, compensation amounting to about Rs 67 lakhs has been paid by the end of March, 1958, either in cash or in the shape of land

(b) Reasons for the non-payment so far of the remaining amount, i.e., about Rs 100 lakhs, are —

(i) the compensation in many cases is disputed and can be paid only after final decision by competent court, and

(ii) in some cases, the payments are withheld for want of sanction of mutations entered in revenue records as a result of inheritance and other transactions

**Cholera and Smallpox**

1110 Shri Daljit Singh: Will the Minister of Health be pleased to state the total number of deaths due to Cholera and Small-pox epidemics in Punjab State during the current year upto 31st July, 1958?

The Minister of Health (Shri Karmarkar): The requisite information is given below —

	Deaths
(1) Cholera	1
(2) Smallpox	249

**Rural Water Supply Schemes in Himachal Pradesh**

1111. Shri Daljit Singh: Will the Minister of Health be pleased to state:

(a) whether the amount allotted to Himachal Pradesh for implementing the rural water supply scheme has been utilised during the First and Second Five Year Plans; and